## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.195/2014

Hind Hosiery Mills

...Petitioner

Versus.

MRPC Export Pvt. Ltd.

...Respondents

Present: None.

The case received by transfer from the Hon'ble Punjab and Haryana High Court, Chandigarh. Be entered in the relevant register. Notice for further hearing be issued to the learned counsel for the parties as well as Mr. D.K. Singh, Official Liquidator for 20.02.2017.

(Justice R.P. Nagrath) Member(Judicial)

Deepa Krishan)
Member (Technical)

January 13, 2017